

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

RAJYA SABHA

**UNSTARRED QUESTION NO. 976
ANSWERED ON 31.07.2024**

KVs AND JNVs IN THE COUNTRY

976 SHRI RAVI CHANDRA VADDIRAJU:

Will the Minister of *Education* be pleased to state:

- (a) whether the existing number of kendriya vidyalayas and Jawahar Navodaya Vidyalayas is adequate to meet the growing demand of such schools in the country, if so, the details thereof;
- (b) whether Government proposes to establish more KVs and JNVs in the country, particularly in the remote tribal, far-flung and left-wing extremist affected areas of the country;
- (c) if so, the details thereof; and
- (d) the number of KVs and JNVs established in the last five years in the country, particularly in the State of Telangana?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (d) At present, 1253 Kendriya Vidyalayas (KVs) and 653 Jawahar Navodaya Vidyalayas (JNVs) are functioning across the country.

Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to

approval of the competent authority as per extant procedures. KVs are not opened on the criteria of remote tribal/far-flung/left-wing extremist affected area.

The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNV depends on approval by the competent authority. All the districts (as on 31st May, 2014) of the States / UTs, which have accepted the NVS scheme, other than 6 districts with 100% urban population, have been covered under this scheme. The objectives of the JNVs are mainly to provide good quality modern education including a strong component of culture, inculcation of values, awareness of the environment, adventure activities and physical education to the talented children predominantly from the rural areas without regard to their family's socio-economic condition.

60 KVs and 18 JNVs have been opened during the last five years (i.e. 2019-20 to 2023-24) & current year (i.e. 2024-25) across the country. At present, 35 KVs and 9 JNVs are functioning in the State of Telangana.
